

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**  
**COURT-VI**

Item No. 104  
IB-645/ND/2022

**IN THE MATTER OF:**  
**Mr. Kishore Bora**

...PETITIONER

**Vs.**

**M/s. Naman Broadcastings and  
Telecommunications Pvt. Ltd.**

...RESPONDENT

**Section**  
**U/s 7 of IBC, 2016**

**Order delivered on 06.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**  
**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor :**

**For the Resolution Professional**

:Adv. Hitesh Sachar, Adv. Anju Jain,  
Adv. Anisha In IA/02/2024.

**ORDER**

List the matter before the Regular Bench on **20.02.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Bachu Venkat Balaram Das)**  
**Member (J)**